

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.02/(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

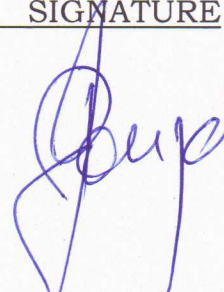
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES: M/s. Jeroo Nariman & Anr.

V/s.

M/s. Dairy Land Plantations (I) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	PURAZAR P GOUZDAR 110 J. SAGAN ASSOCIATES FOR THE PETITIONER	ADVOCATE	

Order

C.P. No. 02/397-398/CLB/MAH/2013

1. Ld. Counsel from the side of Petitioner is present, however no one appeared from the side of the Respondent.
2. Ld. Advocate has informed that a mutual settlement is in progress and the next meeting is scheduled for 03/10/2016.
3. Considering the totality of circumstances CP be fixed for hearing on 05/12/2016.
4. The petitioner is directed to communicate the date of hearing to the Respondents.

Sd/-

Dated: 28.09.2016

Shri M.K. Shrawat
Member (Judicial)